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## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. No.127/2006 O.A. No.824/2004

New Delhi this the 18th day of May, 2006

Hon'ble Shri V.K. Majotra, Vice Chairman (A) Hon'ble Shri Mukesh Kumar Gupta, Member (J)

Shri Ram Dass Rakesh S/o Late Beni Ram, Ex-Postal Asstt.Amanpur (Etah), R/o Amedkar Nagar, Etah (U.P.)

-Applicant

(By Advocate: Shri D.P. Sharma)

Versus

- Dr. U.S. Raghvan
   Secretary
   Ministry of Communication and I.T.
   Department of Posts
   Dak Bhawan-Sansad Marg,
   New Delhi-110001.
- Mrs. Ranju Prasad
   Director Postal Services
   O/o the Postmaster General
   Agra Region-Agra-282001.
- Shri Sudhakar Mishra Superintendent Post offices Etah Division, Etah (U.P.)

-Respondents

(By Advocate: Shri R.N. Singh)

## ORDER (Oral)

## Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Learned counsel of respondents has filed a copy of order dated 21.03.2006 in Writ Petition (C) No.4211-13/2006 whereby Tribunal's orders dated 24.11.2005 in OA-824/2004 have been stayed. As such, the present contempt proceedings are dropped and notice issued to Respondent No.2 is discharged, granting liberty to the applicant to resort to fresh legal proceedings, if necessary after final orders are passed by the Hon'ble High Court.

(Mukesh Kumar Gupta) Member (J) (V.K. Majotra) Vice Chairman (A)